

Welfare Schemes by Central Government for Senior Citizens

8509. SHRI TINDIVANAM G. VENKATRAMAN;

SHRI J. S. RAJU;

Will the Minister of WELFARE be pleased to state:

(a) the welfare schemes sponsored by the Central Government regarding senior and old age citizens;

(b) how many homes are run by the Central Government, State Governments and by voluntary organisations;

(c) what are the future plans for the welfare of these elderly persons; and

(d) whether Government have taken any decision about employing these old and elderly people?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The Central Government is implementing a Central Sector scheme for providing assistance to voluntary organisations for programmes relating to welfare of Aged. Under this scheme grant-in-aid is provided to Voluntary Organisations for running Old Age Homes, Day Care Centres and Mobile Medicare Units.

(b) No Old Age Home is being run by the Central Government. However, under the aforesaid scheme assistance is provided to Voluntary Organisations for running 209 Old Age Homes.

The information in respect of Old Age Homes being run by State Governments is being collected and will be laid on the Table of the House.

(c) It is proposed to continue the scheme in the coming years.

(d) The Government has not taken any such decision about employing these old and elderly people.

12 NOON

Statement by the Minister

Correcting the reply given in the Rajya Sabha on 5th May, 1995 to Starred Question No. 443 regarding teaching of Sanskrit in KVS.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA): Madam, I beg to make a statement correcting the reply given in the Rajya Sabha on the 5th May, 1995 to Starred Question 443 regarding Teaching of Sanskrit in K.V.S.

In reply to a supplementary, I reported to have stated "और हमारा यह प्रयास होगा कि जल्दी दसवीं तक इसको लागू कराया जाए" "I wish to request that the words" "वैकल्पिक विषय के रूप में" "should be added between the words 'तक' and 'इसको' to ensure correct record of my statement. The reply may, therefore, be read as "और हमारा यह प्रयास होगा कि जल्दी दसवीं के पास तक वैकल्पिक विषय के रूप में इसको लागू कराया जाए"

Statement by the Minister

Correcting the reply given in the Rajya Sabha on 24th August, 1994 to Starred Question (No. 422 regarding Corruption in the Passport offices.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): Madam, I beg to make a statement correcting the reply given in the Rajya Sabha on the 24th August, 1994 to Starred Question No. 422 regarding corruption in the Passport Offices...

SHRI MD. SALIM (West Bengal): Madam, Mr. R. L. Bhatia is going to correct an answer given on the 24th August, 1994. It was regarding